

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) A statement is laid on the Table of the House. [See Appendix VII, annexure No. 7.]

(b) The selection of candidates will be made by the Selection Board constituted by Government for the purpose.

EXCAVATIONS AT AHICHATRA

***1416. Shri Raghuraj Sahai:** Will the Minister of Education be pleased to state:

(a) whether the excavation work at 'Ahichatra' near Aonla in District Bareilly (U.P.) has been completed;

(b) if so, whether any report of the work done has been issued;

(c) the conclusion to which Government have arrived as a result of the excavations made at Ahichatra?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) The Excavations work at Ahichatra has been completed to the extent that is necessary to get an idea of the history of the site.

(b) A summary of the results of the excavations was published in 'Ancient India' No. 1. A complete report on the pottery was also published in the same number of the Journal and a report on the terracotta figurines was published in No. 4 of the Journal.

(c) The excavations revealed that the site was under continuous occupation from 300 B.C. or earlier to 1100 A.D.

SHOOTING PRACTICES

***1417. Shri N. L. Joshi:** Will the Minister of Defence be pleased to state:

(a) whether the practice of cleaning the fields after the shooting practice by the Military soldiers is continuing;

(b) will the Government give the figures of loss of life and injury to the person and property of the citizens due to this shooting practice during the last financial year;

(c) was any compensation paid by Government for the above loss during the last financial year;

(d) if so, how much and to whom?

The Minister of Defence (Shri Gopalaswami): (a) Yes.

(b) to (d). I lay a statement on the Table of the House. [See Appendix VII, annexure No. 8.]

EXCAVATIONS AT SISUPALGARH

***1418. Pandit Lingaraj Misra:** Will the Minister of Education be pleased to state:

(a) what is the up-to-date expenditure by the Archaeological Department on the excavations at Sisupalgarh (Orissa), separately on (1) the work itself and on (2) the supervisory Staff;

(b) whether the excavations, so far conducted, have yielded sufficient data to reach a definite conclusion as to the age of the Fort;

(c) if not, do Government propose to resume further excavations and, if so, when the work is expected to be resumed?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) A sum of Rs. 79,589/11/3 was spent on the excavations at Sisupalgarh of which Rs. 77,275/1/3 was spent on the work itself and the balance on the pay of the supervisory staff engaged specifically for the purpose.

(b) Yes, Sir.

(c) Does not arise.

AUDIT OF EMBASSIES ABROAD

***1419. Shri K. C. Sodhia:** Will the Minister of Finance be pleased to state:

(a) the present arrangements for the audit of accounts of our Embassies and Missions abroad;

(b) the number of Auditors so employed;

(c) the authority under which these Auditors work; and

(d) whether their reports are received periodically?

The Minister of Finance (Shri C. D. Deshmukh): (a) The Accounts of the High Commissioner for India in the United Kingdom including the India Stores Department are audited by the India Audit Office in London which has been in existence for several decades. This office has recently been conducting a few local inspections of the Embassies in Europe. The accounts of the Indian Embassy in Washington including the India Supply Mission are audited by the India Audit Office, Washington, which was established a few months ago. All

other Embassies send their accounts to the Accountant General, Central Revenues or the Accountant General, Food, Rehabilitation and Supply, Delhi as the case may be for audit.

(b) The audit staff in London in all grades, including temporary personnel, consists of 36 persons and in Washington 6 persons. These officers are being gradually strengthened. The staff employed by the Accountant General, Central Revenues and the Accountant General, Food, Rehabilitation and Supply on the audit of the remaining Embassies cannot be readily stated as the work is only a part of a vast amount of work done by them on the audit of the entire Union Civil and Supply Accounts.

(c) Under the authority of the Comptroller and Auditor-General of India.

(d) The reports of subordinate audit authorities are submitted to the Comptroller and Auditor-General, to enable him to submit Reports to Parliament through the President on the Accounts of the Union.

MONUMENTS

*1420. **Shri Madiah Gowda:** Will the Minister of Education be pleased to state what amounts are placed at the disposal of each Part 'B' State towards the reimbursement of the expenditure incurred during 1950-51 and 1951-52, on monuments of national importance?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Owing to delay in passing the necessary legislation, no amounts could be placed at the disposal of the Part 'B' States during 1950-51 towards the reimbursement of the expenditure incurred by them on monuments of National Importance.

During 1951-52, the following grants on account were made to the States as follows:—

Hyderabad	Rs. 2,50,000
Madhya Bharat	Rs. 1,00,000
Saurashtra	Rs. 12,000
Travancore-Cochin	Rs. 10,000
Pepsu	Rs. 4,000

No grants could be made to the Mysore Government since they did not furnish any information on the subject. The Rajasthan Government reported nil expenditure.

INCOME-TAX

*1421. **Shri Satyendra Narayan Sinha:** Will the Minister of Finance be pleased to state:

(a) the total amount of profits earned in non-taxable territories and which have not so far been assessed to income tax; and

(b) the amount of capital which is likely to be available for investment by the concession sought to be given under the Income-tax Amendment Bill?

The Minister of State for Finance (Shri Tyagi): (a) and (b). The information is not available.

HIGH SALARIED OFFICERS

*1422. **Shri H. N. Mukerjee:** Will the Minister of Finance be pleased to state:

(a) whether any Committee was appointed by Government to go into the question of scaling down the salaries of high officials; and

(b) if so, the progress made by the said Committee?

The Minister of State for Finance (Shri Tyagi): (a) No.

(b) Does not arise.

एल्यूमीनियम निकोप

*१४२३. श्री रूप नारायण : प्राकृतिक संसाधन तथा वैज्ञानिक अनुसंधान मंत्री यह बतलान की कृपा करेंगे कि क्या सरकार को यह ज्ञात है कि मिर्जापुर की दुधौी तहसील में एल्यूमीनियम के निकोप बड़ी मात्रा में मौजूद हैं ?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): No, Sir. The Director, Geological Survey of India, reports that recent investigations undertaken by the Geological Survey of India in the area did not reveal the existence of any occurrence of Bauxite.

CEASE-FIRE LINE (KASHMIR)

*1424. **Shri U. M. Trivedi:** Will the Minister of Defence be pleased to state:

(a) the number of times the Pakistan troops invaded the cease-fire line since January 1951;